

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/7800/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chandan Das,  
District and Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 19<sup>th</sup> December, 2019.

Sub: **Permission to avail the Winter Vacation along with Headquarters Leave.**

Ref:- Your letter No.DJ/BAK/3855/E Dated the 18<sup>th</sup> of December 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail winter vacation w.e.f. 24.12.2019 to 31.12.2019 along with station leave permission, with your official car, at your own cost, w.e.f. the evening of 23.12.2019 (after court hours) till the morning of 02.01.2020, as prayed for. A senior Judicial officer at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

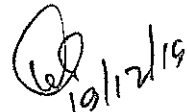
sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-49/2010/7801-1A, dated 19.12.19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2.  The Systems Analyst, Gauhati High Court.

  
19/12/19

**JT. REGISTRAR (VIGILANCE)**

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